NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/22/2017

NAME OF THE PETITIONER(S)

: MM SUNDARAM

NAME OF THE RESPONDENT(S)

: SUNDARAM CLAYTON LTD + 1

UNDER SECTION

: 58

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Svrasika Parthasarathy (for R. Parthasaraly)

2. Am. Sridharan

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ORDER

Counsel for Petitioner present. Counsel for R1 and R2 present. Counsel for R1 submitted that the counter has been filed on 09.06.2017 the copy of which is given to the Counsel for R2. Since the petitioner is not present, one last and final opportunity is given to the petitioner for causing appearance in the matter failing which appropriate order shall be passed. Counsel for R2 submitted that being the formal party there is no need for them to file any counter. It is for R2 to make a decision not to file any pleadings, being formal party. Put up on 18.07.2017.

5. Juitaparelestin (S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF/TARIQ) MEMBER (JUDICIAL)